

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 1282

ANSWERED ON 09.02.2023

IRRIGATION PROJECTS IN KARNATAKA

1282. SHRI PRAJWAL REVANNA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current status of Mekedatu, Ettinahole, Kalasa Bhanduri and Upper Bhadra projects in the State of Karnataka;
- (b) whether the environmental clearances have been obtained by the Ministry in connection with the Mekedatu drinking water project and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry has declared the Upper Bhadra project as National irrigation project and if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has cleared any major/medium irrigation/drinking water projects in the State of Karnataka and if so, the details thereof and the funds sanctioned and released in this regard?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (c) Current status of Mekedatu, Ettinahole, Kalasa Bhanduri and Upper Bhadra projects in the State of Karnataka is as follows;

1. Mekedatu Project:

Feasibility report of the of Mekedatu balancing reservoir and drinking water project was submitted by Karnataka to Central Water Commission (CWC) under this Ministry in 2018. Based on the same, a conditional “in-principle” consent was issued by Screening Committee of CWC, in its meeting dated 24.10.2018. However, while conveying in-principle consent, it was stipulated that acceptance of Cauvery Water Management Authority (CWMA) would be a prerequisite for consideration of the detailed project report (DPR) by the Advisory Committee on Irrigation, Flood Control and Multipurpose projects of this Ministry. Thereafter, DPR of the project was submitted by Government of Karnataka to CWC in January, 2019. However, since the DPR has not yet been accepted by CWMA, appraisal process of the project has not been taken up by CWC.

2. Ettinahole Project:

Modified DPR of Ettinahole project for an estimated cost of Rs. 12,912.36 crore for JICA funding was submitted by Karnataka to CWC in August 2014. Subsequently, revised cost estimate of the project amounting to Rs. 18,546 crore was submitted by the State Government to CWC in February 2016. The project was examined by CWC and certain additional information/ clarifications/ compliances were

sought. However, inspite of reminders from CWC, the State Government did not provide the requisite information/ compliances. In the mean time, guidelines for submission, appraisal and acceptance of irrigation and multipurpose projects were revised in 2017, in light of which the State Government was requested for fresh proposal as per new guidelines. In response, in March, 2017 the State Government re-submitted the earlier submitted DPR itself, without revision or updation. The State Government was again requested by CWC to submit the revised and updated proposal, which was not provided, in light of which the proposal stands deleted from the list of appraisal of externally aided irrigation projects in CWC.

3. Kalasa Bhanduri Project:

DPRs of Kalasa Nala as well as Bhanduri Nala diversion schemes have been appraised by Central Water Commission (CWC). Based on the same, the two schemes have been found to be acceptable from hydrology and inter-State aspects, subject to obtaining of statutory and mandatory clearances, and compliance to the conditions laid down by CWC while conveying the acceptability.

4. Upper Bhadra project:

Upper Bhadra project has been recommended by High Powered Steering Committee (HPSC) constituted for recommending inclusion under National Projects scheme of this Ministry. Further, the project has also been recommended by Public Investment Board (PIB) of Department of Expenditure, for central assistance of Rs. 5,300 crore.

(b) In June, 2019, a proposal was submitted by Government of Karnataka to the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, for grant of Terms of Reference (ToR), which is an essential step for seeking environmental clearance. However, in view of the project involving inter-State issue, it was decided by MoEF&CC that the ToR may be issued only after DPR of the project is finalised by Ministry of Jal Shakti and approved by CWMA. The project has since been de-listed from the PARIVESH portal of MoEF&CC.

(d) Five irrigation projects have been included in the list of 99 priority projects taken up under Pradhan Mantri Krishi Sinchayee Yojana – Accelerated Irrigation Benefit Programme (PMKSY-AIBP) scheme of this Ministry in 2016. Details in respect of these are tabulated below:

Project	Status	Irrigation potential in thousand hectare		Central assistance due (Rs. in crore)	Central assistance released (Rs. in crore)
		Targeted	Achieved		
Rameshwaramlift irrigation scheme	Complete	13.80	13.80	-	-
Bhima lift irrigation scheme	Complete	24.29	24.29	44.89	38.04
Karanja irrigation project	Complete	29.23	27.40	35.15	35.15
Upper Tunga project	Ongoing	25.45	23.69	217.76	184.04
Narayanpur left bank canal project	Ongoing	105.00	104.90	940.50	929.4
Total		197.77	194.08	1,238.30	1,186.63
